

कोई पुनः कीमत की स्वीकृति नहीं होती। सरकार की जानकारी के अनुसार न तो निर्माता और न वितरक ही ऐसे पुर्जों के कोई पुनः मूल्य निर्धारित करते हैं। शीयर कारों के साथ ही होते हैं। ग्राहक द्वारा उन्हें न लिये जाने के लिये उनकी कीमत वापस नहीं की जाती।

#### Manufacture of Vehicles

1400. **Shri Mrityunjay Prasad:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether ceilings have been fixed on the number of big and small motor cars, trucks, bus chassis, passenger buses, etc. being manufactured in the country and if so, the details showing the names of manufacturers and the number of vehicles each one of them was permitted to manufacture in a year and year-wise break-up of vehicles actually manufactured by each manufacturer during the last three years;

(b) whether any manufacturers of motor cars have sought permission to manufacture more motor cars than the number prescribed by Government; and

(c) if so, the names of the manufacturers who sought such permission during the last three years along with respective dates on which each request was made and the nature of decision taken in each case?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) In the industrial licences granted to the vehicle manufacturers, the annual capacity for which they are licensed is indicated. The capacity actually installed is also assessed by the technical officers of Government periodically and such installed capacities are recognized after verification. There is no bar to the manufacturers exceeding their licensed capacities, without specific approval from Government, if they can do so

within the foreign exchange allocated to them, by working multiple shift and without installation/acquisition of additional machinery. The licensed and installed capacities of the manufacturers as also the production achieved by each during the last three years is laid on the Table of the House. [Placed in Library. See No. LT-509/67].

(b) and (c). In December, 1966. M/s. Hindustan Motors Ltd., Calcutta had requested for allocation of foreign exchange for import of components and raw materials sufficient for a production of 30,000 Ambassador cars per annum, which they claimed they would be able to achieve without additional equipment. This was not agreed to, because of limited availability of foreign exchange.

In January, 1967, M/s. Premier Automobiles Ltd., Bombay submitted a proposal for effecting substantial expansion of their capacity for the production of Fiat Cars to 30,000 Nos. per annum. This proposal is under consideration.

#### Employment in Durgapur

1401. **Shri Kartik Oraon:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the management of the Coal Mines and Allied Machinery Plant, Durgapur, give preference to the local people in the matter of employment;

(b) if so, the total number of employees as on the 31st March, 1967, the total number of local people (the district in which the project is located and the neighbouring districts); and

(c) the total number of people from the State in which the project is located and the total number of people from other States and the total number of local people with a salary of Rs. 1000 and above per month and

Ra 1000 and below Ra. 1600 per month?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) In the matter of recruitment the management of the Mining and Allied Machinery Corporation has recognised that it would be of advantage if persons who come from areas near about the place of location of the project secure appointment to posts in lower scales.

(b) Total number of employees on 31st March 1967 was 6340. Total number of employees from the district in which the project is located and the neighbouring district on that date was 3000.

(c) The project is situated in West Bengal and the total number of people employed from that State is 5041. The total number of employees from other States is 1299. There is no 'local' employee drawing a salary above Rs. 1600 per month and the number of 'local' employees drawing salary between Rs. 1,000 and Rs. 1,600 is 4.

#### Manufacture of Tractors and Small Cars

1403. Shri G. S. Mishra: Will the Minister of Industrial Development and Company Affairs be pleased to state whether Government have considered inter-se priority to be given to the manufacture of small and cheaper tractors in the country vis-a-vis production of small cars while giving consideration for the allocation and resources for the manufacture of small cars?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): The agricultural tractor industry is included in the list of 59 priority industries drawn up for the purpose of grant of import licences on a liberal basis for the import of components, raw materials, etc. The passenger car industry is not included in the list of 59 priority industries.

#### Hindustan Plantation (P) Ltd.

1403. Shri K. E. Ganesh: Will the Minister of Commerce be pleased to state:

(a) the amount of loan given by Government to the Hindustan Plantation (P) Ltd. and whether the antecedents and solvency of the firm and its Directors were carefully investigated before sanctioning the loan;

(b) whether land in East Bay Katchal was given to this firm by open tender or negotiations; and

(c) the action Government propose to take to realise the loan from the firm and whether any penal action is proposed to be taken against the erring party?

The Minister of Commerce (Shri Dinesh Singh): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

#### Allotment of Fiat Cars

1404. Shri K. E. Ganesh: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the quota of Fiat Cars allotted to the Union Territory of Andaman and Nicobar islands is reserved for Government servants only;

(b) the number of officers who have been allotted fiat cars since 1960, and the number of such allottees who are deputationists;

(c) the total number of officers who have been allotted fiat cars since 1960 who have left the islands within one year, six months, three months and one month respectively; and

(d) the number of such allottees out of the Andaman quota who have taken delivery outside the islands?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (d). The information is being collected and will be laid on the Table of the House.